

SHORT QUOTAION NOTICE

No.S4-28/2014


High Court of Kerala
Ernakulam

Sealed quotations are invited for the supply of Electric Lawn Mower (1.5 HP) for the High Court. The envelopes containing the quotation should bear the superscription "*Supply of Electric Lawn Mower (1.5 HP) for the High Court*" and should be addressed to the Registrar (Administration), High Court. Intending tenderers may submit the quotation on their own papers.

Last date for receipt of quotations is at 2.30 pm on 09.04.2014. Late quotations will not be accepted. The quotations will be opened at 3.00 pm on 09.04.2014 in the presence of such of the tenderers or their authorized representatives who may be present at the time. The maximum period required for delivery of the articles should also be mentioned.

Details of the requirements and the conditions governing their supply can be obtained free on request from the Registrar (Administration), High Court.

Place: Ernakulam
Date: 29.03.2014



A.V.Pradeepkumar
Assistant Registrar (Hr.Gr.)

2